

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 392 OF 2022

IN THE MATTER OF:-
PRASOON PANT

..... APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENTS

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NEW DELHI
DATED: 25.04.2025

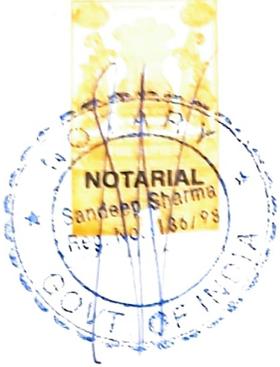


(PRADEEP MISRA & DALEEP DHYANI)
Counsel for Respondent/ Uttar Pradesh Pollution Control Board
138, New Lawyers Chamber,
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BEFORE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 392 OF 2022
(IA No. 747/2023, 748/2023, 626/2023, 625/2023 &
35/2024)



IN THE MATTER OF:-

PROSOON PANT & ANR.

.....APPLICANT

VERSUS

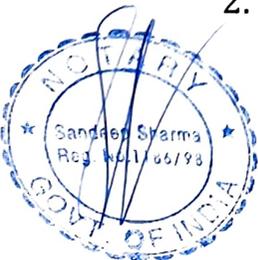
UNION OF INDIA & ORS.

....RESPONDENT(S)

RESPONSE/REPLY ON BEHALF OF THE RESPONDENT NO.-4,
UTTAR PRADESH POLLUTION CONTROL BOARD, IN
COMPLIANCE TO THE ORDER DATED 04.02.2025 PASSED BY
THIS HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI.

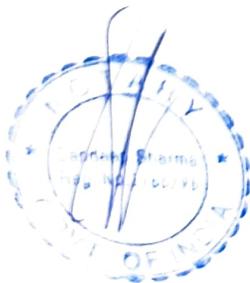
I, Vikas Mishra, S/o. Shri Ganga Sharan Misra, aged about 45 years,
Regional Officer, Uttar Pradesh Pollution Control Board, Greater
NOIDA, U.P. do hereby solemnly affirm and declare as under:

1. That the deponent in the official capacity mentioned above,
am acquainted with the facts and circumstances of the case
and as such competent and authorized to swear this
affidavit.
2. That I state that the contents of the present affidavit have
been drafted by my counsel on my instructions and the
contents of the same are true to my knowledge.



24 APR 2025

3. That the present affidavit is being filed on behalf of the UPPCB pursuant to the order dated 04.02.2025 passed by this Hon'ble Tribunal.
4. That in compliance to the order passed by this Hon'ble Tribunal, the UPPCB has been sent notice to concerned 22 projects to produce records of water procurement for construction of project vide letter dated 20.03.2025. Copy of the said letter is being annexed herewith and marked as **Annexure-R4/1**.
5. That only 01 project namely M/s Paramount Emotions (Promoter M/s Paramount Propbuild Pvt Ltd), GH-05A, Sector-1, Greater Noida has submitted reply regarding records of water procurement for construction purposes out of 22 projects. Project proponent states that project was constructed from STP treated water from NOIDA, GNIDA and Private Project. Project proponent has also submitted supporting documents i.e. challan copy, cash memo, etc
6. That further UPPCB has sent a letter along with representation of above project proponent to Greater Noida Industrial Development Authority (GNIDA), Noida Authority, M/s Crossings Infrastructure Pvt. Ltd, M/s Premium Facility Management Pvt. Ltd for verification the details and facts submitted by project proponent M/s Paramount Emotions (Promoter M/s Paramount Propbuild Pvt Ltd), GH-05A,



24 APR 2025

Sector-1, Greater Noida. Reply from Greater Noida Industrial Development Authority (GNIDA), Noida Authority, M/s Crossings Infrastructure Pvt. Ltd, M/s Premium Facility Management Pvt are awaited.

Copy of the said letter is being annexed herewith and marked as Annexure-R4/2

7. That UPPCB has sent a reminder notices to 21 projects vide letter dated 22.04.2025, who does not replied till now.

Copy of the reminder notice is being annexed herewith and marked as Annexure-R4/3.

8. That the present affidavit on behalf of the Respondent No.-4, Uttar Pradesh Pollution control Board, is being submitted before this Hon'ble Tribunal for kind perusal and consideration.

DEPONENT

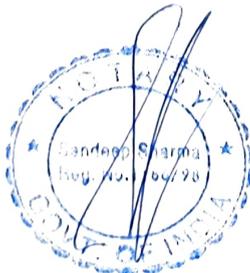
VERIFICATION:

I, the above noted deponent do hereby verify that the contents of above affidavit are true to my knowledge and belief. No part of the same is false and nothing material has been concealed there form.

VERIFIED ON THIS DAY THE 24 DAY OF APRIL, 2025 AT GHAZIABAD.

ATTESTED

(Sandeep Sharma)
Reg. No. 1/38/28
NOTARY PUBLIC



DEPONENT

24 APR 2025



4599

क्षेत्रीय कार्यालय

Annexure-R4/1

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर

ई-मेल : rogreaternoida@uppcb.in

सन्दर्भ संख्या : 1378 / एन0जी0टी0-54 / 2025

दिनांक : 20.03.2025

सेवा में,

1380

पंजीकृत नोटिस

List Attached-22 Projects.

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Prasoon Pant & Anr vs. Union of India & Ors (OA No. 392/2022) में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत हों कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में जनपद गौतमबुद्धनगर के ग्रेटर नोएडा वेस्ट क्षेत्र में हो रहे भूजल दोहन के सम्बन्ध में OA No. 392/2022 दायर की गयी है, जो वर्तमान में विचाराधीन है, का संदर्भ ग्रहण करने का कष्ट करें। उक्त योजित OA No. 392/2022 में पारित आदेश दिनांक 04.02.2025 (प्रति संलग्न) का सुसंगत अंश निम्नवत् है-

"..... 3. Counsel for some of the private respondents have submitted that the respondents he is representing are one of those 22 who were not extracting the ground water. Therefore, they should be excluded from the scrutiny.

4. It has been submitted that these project proponents received STP treated water either from the Greater NOIDA Development Authority, the NOIDA Development Authority, or private suppliers.

5. It has been pointed out that all the STPs from which project proponents received STP water fall within the jurisdiction of Greater NOIDA Development Authority or NOIDA Development Authority.

6. The Learned Counsel for the applicant has submitted that he will compile information regarding each project and project proponent about the sources of STP treated water and other sources of raw water within two weeks. This information will be provided to the Learned Counsel for respondent no. 8 - Greater NOIDA Industrial Development Authority and respondent no. 4 - Uttar Pradesh Pollution Control Board. Upon receiving this information, respondents nos. 4 and 8 will verify it and determine the correctness of the disclosures made by the projects and project proponents regarding the supply of STP treated water. They will submit the report to the Tribunal within eight weeks.

7. Those project proponents who have not filed details of the source, quantity and period of receipt of STP treated water as well as other sources of raw water, will have an opportunity to file it by way of affidavit within one week by supplying an advance copy thereof to, Counsel for the applicant.

8. List on 28.04.2025....."

अतः उपरोक्त को दृष्टिगत रखते हुए आपको निर्देशित किया जाता है कि परियोजना के निर्माण में किये गये जल खपत एवं आपूर्तिकर्ता से सम्बन्धित वांछित सूचनाएं साक्ष्य सहित इस कार्यालय एवं ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण को एक सप्ताह के अन्दर प्रेषित किया जाना सुनिश्चित करें, जिससे सूचनाएं संकलित कर प्राधिकरण से सत्यापित कराकर मा0 अधिकरण को प्रेषित किया जा सके।

संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

प्रतिलिपि: निम्नलिखित को सूचनार्थ सादर प्रेषित।

1. जिलाधिकारी महोदय, गौतमबुद्धनगर।
2. अपर मुख्य कार्यापालक अधिकारी, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण, ग्रेटर नोएडा को इस अनुरोध के साथ प्रेषित कि मा0 अधिकरण के आदेश के अनुपालन में प्रश्नगत परियोजना से वांछित सूचनाएं प्राप्त किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें।
3. मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
4. हाइड्रोलॉजिस्ट, उ0प्र0 भूगर्भ जल विभाग, गौतमबुद्धनगर।

क्षेत्रीय अधिकारी

1	M/s Ajnara Sports City, Plot No. SC -02, KP-5 of Sector 27, Greater Noida, Gautam Budha Nagar.
2	M/s Amaatra Homes (Nandi Infratech Pvt Ltd), GH-02C, Sector-10, Greater Noida, Gautam Budha Nagar.
3	M/s Arihant arden, (Promoter- Arihant Infrastructure Pvt. Ltd.), GH-07A, Sector-1, Greater. Noida, Gautam Budha Nagar.
4	M/s ATS Dolce Phase 2 (Domus Greens Pvt. Ltd.), Plot No. GH-12A, Sector Zeta- I, Greater Noida, Gautam Budha Nagar.
5	M/s ATS Homekraft Nobility, Plot No. 1/GH-04, Sector 4, Greater Noida, Gautam Budha Nagar.
6	M/s ATS Kabana High (DAR Infra Ventures Pvt. Ltd.), Plot No-C-01, SECTOR -04, Haibatpur, Greater Noida, Gautam Budha Nagar.
7	M/s Cherry County, ABA group-county Infrastructure (P) Ltd., GH-05B, Techzone-IV, Greater. Noida west. Gautam Budha Nagar.
8	M/s Ecovillage-II, Plot No. GH-01, Sector -16B, Greater Noida, Gautam Budha Nagar.
9	M/s Emenox La Solara, Plot No-GH 04, Sector 16, Greater Noida, Gautam Budha Nagar.
10	M/s Eros Sampooranm (Ajay Enterprises Pvt Ltd.), GH-01, Sector-2, Gr. Noida west. Gautam Budha Nagar.
11	M/s Galaxy North Avenue, Plot No-GC-3/GH-01, Sector 4, Greater Noida, Gautam Budha Nagar.
12	M/s Galaxy Plaza, Plot No.-CS-04/GH-01, Sector-4, Greater Noida West, Gautam Budha Nagar.
13	M/s Galaxy Shoppe, Plot No-GC-3/GH-03, Sector 16C, Gaucity-2, Greater Noida, Gautam Budha Nagar.
14	M/s Nirala Estate (Promoter- Nirala Infratech (P) Ltd.), GH-04, Sector- Techzone-4, Greater. Noida, Gautam Budha Nagar.
15	M/s North Avenue-II, Plot No-GC-3/GH-03, Sector 16C, Gaucity-2, Greater Noida, Gautam Budha Nagar.
16	M/s Paramount Emotions (Promoter- Paramount Propbuild Pvt Ltd.), GH-05A, Sector-01, Greater Noida. Gautam Budha Nagar.
17	M/s Ratan PearlsPlot No. GH -01, Sector-16, Greater Noida, Gautam Budh nagar.
18	M/s Samridhi Grand Avenue, Plot No-GH09D, Sector- TechZone-IV, Greater Noida West, Gautam Budh nagar.
19	M/s Sports Village, Plot No. SC -02, KP-5 of Sector 27, Greater Noida, Gautam Budha Nagar.
20	M/s Stellar Jeevan (Promoters-Stellar constellation projects Pvt. Ltd), Plot No.-GH-03, Sector-01, Greater Noida West, Gautam Budha Nagar.
21	M/s Supertech Ltd., Ecovillage-1, Plot No.-8, sector-1, Greater. Noida, Gautam Budha Nagar.
22	M/s Trident Embassy (Promoter- Trident Infrahomes Ltd.), Plot No.-GH-05B, Sector-01, Greater Noida West, Gautam Budha Nagar.



4601 क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

Annexure-R4/2

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-2321024

सन्दर्भ संख्या :

58/ NIT-54/2025

दिनांक : 16/04/25

सेवा में,

अपर मुख्य कार्यपालक अधिकारी,
ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण,
ग्रेटर नोएडा।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 392/2022 में पारित आदेश दिनांक 04.02.2025 के सुसंगत अंश निम्नवत् है—

“..... 3. Counsel for some of the private respondents have submitted that the respondents he is representing are one of those 22 who were not extracting the ground water. Therefore, they should be excluded from the scrutiny.

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7. Those project proponents who have not filed details of the source, quantity and period of receipt of STP treated water as well as other sources of raw water, will have an opportunity to file it by way of affidavit within one week by supplying an advance copy thereof to, Counsel for the applicant.

उपरोक्त आदेश के अनुपालन में प्रश्नगत 22 परियोजनाओं को इस कार्यालय के पत्र दिनांक 20.03.2025 को नोटिस प्रेषित किये गये थे। उक्त नोटिस के अनुपालन में दिनांक 16.04.2025 को 01 परियोजना मै0 पैरामाउन्ट प्रोपबिल्ड प्रा0 लि0, प्लाट नं0 जी0एच0-05ए, सेक्टर-1, ग्रेटर नोएडा द्वारा परियोजना के निर्माण के दौरान जल खपत की सूचना मय प्राधिकरण के चालान, प्राईवेट कान्ट्रैक्टर्स आदि ग्रेटर नोएडा प्राधिकरण को सम्बोधित एवं इस कार्यालय को पृष्ठांकित पत्र प्राप्त हुआ है, प्रति संलग्न। उक्त परियोजना द्वारा प्रेषित चालान/प्रपत्र प्राधिकरण में उपलब्ध अभिलेखों से सत्यापित कराया जाना एवं परियोजना के निर्माण में जल खपत एवं उपलब्ध कराये गये संलग्नों का गैप एनालीसिस प्राधिकरण स्तर से ही सम्भव है।

अतः आपसे अनुरोध है कि परियोजना द्वारा प्रेषित चालान/प्रपत्र प्राधिकरण में उपलब्ध अभिलेखों से सत्यापित कराया जाना एवं परियोजना के निर्माण में जल खपत एवं उपलब्ध कराये गये संलग्नों का गैप एनालीसिस किये जाने हेतु सम्बन्धित को निर्देशित करने का कष्ट करें, जिससे की उक्त परियोजना द्वारा वास्तविक जल खपत का श्रोत एवं गणना आख्या सहित मा0 एन0जी0टी0 में प्रेषित की जा सके।

संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)
क्षेत्रीय अधिकारी

मुख्यालय को सूचनार्थ सादर

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

17-04-25
एडा औद्योगिक विकास प्राधिकरण
सेक्टर-01, ग्रेटर नोएडा
गौतमबुद्ध नगर (उत्तर प्रदेश)



4602
क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329



सन्दर्भ संख्या : 86/NGT-54/2025

दिनांक : 23/04/2025

सेवा में,

अपर मुख्य कार्यपालक अधिकारी,
नवीन ओखला औद्योगिक विकास प्राधिकरण,
सेक्टर-6, नोएडा।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि ग्रेटर नोएडा वेस्ट में भूजल दोहन के सम्बन्ध में योजित मूल आवेदन, जो मा0 एन0जी0टी0 में विचाराधीन है। तत्क्रम में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 392/2022 में पारित आदेश दिनांक 04.02.2025 (प्रति संलग्न) के अनुपालन में प्रश्नगत 22 परियोजनाओं को इस कार्यालय के पत्र दिनांक 20.03.2025 द्वारा परियोजना के निर्माण के दौरान जल खपत की सूचना, आपूर्तिकर्ता से सम्बन्धित वांछित सूचनाएं मय साक्ष्य जैसे-चालान, बीजक प्रेषित किये जाने हेतु नोटिस प्रेषित किया गया था।

प्रेषित नोटिस के क्रम में 01 परियोजना मेसर्स पैरामाउण्ट प्रोपबिल्ड प्रा0लि0, प्लाट नं0 जी0एच0-05ए, सेक्टर-1, ग्रेटर नोएडा द्वारा परियोजना के निर्माण के दौरान नोएडा प्राधिकरण से लिये गये एस0टी0पी0 ट्रीटेड वाटर (41,000 के0एल0) के सम्बन्ध में विवरण/बीजक प्रेषित किये गये हैं (परियोजना द्वारा प्रेषित बीजक/विवरण संलग्न है) जिसका सत्यापन प्राधिकरण स्तर से ही सम्भव है। प्रश्नगत परियोजना द्वारा नोएडा प्राधिकरण से प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना आपेक्षित है, जिससे परियोजना द्वारा प्रेषित सूचना सत्यापित हो सके।

अतः आपसे अनुरोध है कि परियोजना द्वारा प्रेषित चालान/प्रपत्र आदि के सम्बन्ध में प्राधिकरण में उपलब्ध अभिलेखों से सत्यापित कराया जाना एवं परियोजना के निर्माण में नोएडा प्राधिकरण से परियोजना द्वारा प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना प्रेषित किये जाने हेतु सम्बन्धित अधिकारी को निर्देशित करने का कष्ट करें।

संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी



4603
क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329



सन्दर्भ संख्या : 84/NGT-54/2025

दिनांक : 23/04/2025

सेवा में,

M/s Crossings Infrastructure Pvt. Ltd.,
Vil.- Dundaheera, NH-24,
Ghaziabad.

E-mail Id- crossingsinfra06@gmail.com

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि ग्रेटर नोएडा वेस्ट में भूजल दोहन के सम्बन्ध में योजित मूल आवेदन, जो मा0 एन0जी0टी0 में विचाराधीन है। तत्क्रम में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 392/2022 में पारित आदेश दिनांक 04.02.2025 (प्रति संलग्न) के अनुपालन में प्रश्नगत 22 परियोजनाओं को इस कार्यालय के पत्र दिनांक 20.03.2025 द्वारा परियोजना के निर्माण के दौरान जल खपत की सूचना, आपूर्तिकर्ता से सम्बन्धित वांछित सूचनाएं मय साक्ष्य जैसे-चालान, बीजक प्रेषित किये जाने हेतु नोटिस प्रेषित किया गया था।

प्रेषित नोटिस के क्रम में 01 परियोजना मेसर्स पैरामाउण्ट प्रोपबिल्ड प्रा0लि0, प्लाट नं0 जी0एच0-05ए, सेक्टर-1, ग्रेटर नोएडा द्वारा परियोजना के निर्माण के दौरान आपके परियोजना से लिये गये एस0टी0पी0 ट्रीटेड वाटर (1770 कै0एल0) के सम्बन्ध में विवरण/बीजक प्रेषित किये गये हैं (परियोजना द्वारा प्रेषित बीजक/विवरण संलग्न है) जिसका सत्यापन आपके परियोजना स्तर से ही सम्भव है। प्रश्नगत परियोजना द्वारा आपके परियोजना से प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना आपेक्षित है, जिससे परियोजना द्वारा प्रेषित सूचना सत्यापित हो सके।

अतः आपसे आपेक्षा है कि प्रश्नगत परियोजना द्वारा प्रेषित चालान/प्रपत्र आदि के सम्बन्ध में आपके परियोजना में उपलब्ध अभिलेखों से सत्यापित कराकर एवं निर्माण में आपके परियोजना से प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना प्रेषित करने का कष्ट करें, जिससे मा0 एन0जी0टी0 को अवगत कराया जा सके।
संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

4604



क्षेत्रीय कार्यालय

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा

ए-1, प्रथम तल, कॉमर्शियल काम्प्लेक्स, बीटा-2, ग्रेटर नोएडा, गौतमबुद्धनगर
ई-मेल : rogreaternoida@uppcb.in, फोन/फैक्स- 0120-4259329



सन्दर्भ संख्या : 85/NGT-54/2025

दिनांक : 23/04/2025

सेवा में,

M/s Premium Facility Management Pvt. Ltd.,
Ground floor, Cabin-1, Tower Euphorbia,
Paramount Floraville, Sector-137,
Noida.

E-mail Id- floravile@premiumfacility.co.in

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 392/2022 प्रसून पन्त व अन्य बनाम यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 04.02.2025 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक अवगत कराना है कि ग्रेटर नोएडा वेस्ट में भूजल दोहन के सम्बन्ध में योजित मूल आवेदन, जो मा0 एन0जी0टी0 में विचाराधीन है। तत्क्रम में अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित OA No. 392/2022 में पारित आदेश दिनांक 04.02.2025 (प्रति संलग्न) के अनुपालन में प्रश्नगत 22 परियोजनाओं को इस कार्यालय के पत्र दिनांक 20.03.2025 द्वारा परियोजना के निर्माण के दौरान जल खपत की सूचना, आपूर्तिकर्ता से सम्बन्धित वांछित सूचनाएं मय साक्ष्य जैसे-चालान, बीजक प्रेषित किये जाने हेतु नोटिस प्रेषित किया गया था।

प्रेषित नोटिस के क्रम में 01 परियोजना मेसर्स पैरामाउण्ट प्रोपबिल्ड प्रा0लि0, प्लाट नं0 जी0एच0-05ए, सेक्टर-1, ग्रेटर नोएडा द्वारा परियोजना के निर्माण के दौरान आपके परियोजना से लिये गये एस0टी0पी0 ट्रीटेड वाटर (2255 के0एल0) के सम्बन्ध में विवरण/बीजक प्रेषित किये गये हैं (परियोजना द्वारा प्रेषित बीजक/विवरण संलग्न है) जिसका सत्यापन आपके परियोजना स्तर से ही सम्भव है। प्रश्नगत परियोजना द्वारा आपके परियोजना से प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना आपेक्षित है, जिससे परियोजना द्वारा प्रेषित सूचना सत्यापित हो सके।

अतः आपसे आपेक्षा है कि प्रश्नगत परियोजना द्वारा प्रेषित चालान/प्रपत्र आदि के सम्बन्ध में आपके परियोजना में उपलब्ध अभिलेखों से सत्यापित कराकर एवं निर्माण में आपके परियोजना से प्राप्त किये गये एस0टी0पी0 ट्रीटेड वाटर की वास्तविक मात्रा की सूचना प्रेषित करने का कष्ट करें, जिससे मा0 एन0जी0टी0 को अवगत कराया जा सके।

संलग्नक: यथोपरि।

भवदीय

(विकास मिश्र)

क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी (वृत्त-1), उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

PARAMOUNT 4605 BUILD PVT. LTD.

Regd. Off. : S-565, First Floor, Office No. 111, School Block, Shakarpur, Delhi-110092

16/04/25

Date: 16.04.2025

To
CEO,
Greater Noida Industrial Development Authority
Plot No. 1, Knowledge Park-4, Greater Noida,
Gautam Budh Nagar, Uttar Pradesh – 201308

Subject: Response to Allegations Regarding Illegal Groundwater Extraction

Sir,

This is in reference to the blanket allegations made by Mr. Prasoon Pant regarding illegal extraction of groundwater by all developers in Greater Noida in Original Application No. 392/2022 before the Hon'ble National Green Tribunal, New Delhi. The Hon'ble National Green Tribunal, Principal Bench at New Delhi had directed the project proponents vide order dated 04.02.2025 to file the details of the source, quantity and period of receipt of STP treated water as well as other sources of raw water.

We wish to clarify that Paramount Propbuild Pvt. Ltd., which has developed the project Paramount Emotions at Plot No. GH-05A, Sector-01, Greater Noida, has always adhered to environmental regulations. The said project was granted the Occupancy Certificate on 12.02.2018. It is respectfully submitted that at no point has the Company engaged in the illegal extraction of groundwater. For construction and horticulture purposes, the Company has procured STP-treated water from Greater Noida Industrial Development Authority (GNIDA), New Okhla Industrial Development Authority (NOIDA), and from STP located in Gautam Budh Nagar and Ghaziabad. Payment receipts from these authorities and suppliers are enclosed as supporting evidence. The relevant details in this regard are given in the following paragraphs.

The total plot area of the project Paramount Emotions is 45,641 sq. mt., of which, the total achieved ground coverage is 11,310 sq. mt. The total achieved FAR (residential + commercial) is 159738.637 sq. mt. The approximate volume of water required for carrying out the construction in the aforesaid project is 86,613 KL (approximately). The details of consumption are as under:

AEE(B) / AEE(C)

For PARAMOUNT PROPBUILD PRIVATE LIMITED

Authorised Signatory



An ISO 9001:2000
Certified Company

Office No. : 1810 & 1812, 18th Floor, Iconic Corenthum, Tower-C,
Sector - 62, Noida - 201301 • Customer Care No.: 9911414477
CIN No. U45201DL2004PTC129286

E-mail : info@paramountgroup.co.in • Website : www.paramountgroup.co.in

4606

S.N.	DESCRIPTION	VOLUME OF WATER (Litres)
1	Concreting Work	17254188
2	Brick Work	379960
3	Plastering Work	5804070
4	Tiling Work	1662240
5	Mud Phaska & Waterproofing Work	351003
6	Curing Work	57742204
	Total Water Consumed	86613307

(E&OE)

For the purpose of meeting the aforesaid requirement of water, the Company procured STP-treated water from the Development Authorities [New Okhla Industrial Development Authority (NOIDA) and Greater Noida Industrial Development Authority (GNIDA)] and availed the services of a private contractor for the transportation of water through water tanker.

Between 2013 and 2018, the Company was able to locate the Challans/receipts issued by the development authorities (NOIDA and GNIDA) for a total amount of Rs. 2,05,000/-. Since the rate at which the Authority used to supply water was Rs. 5/KL, the aforesaid challans/receipts substantiates the supply of 41,000 KL of water. It is important to mention here that other than the aforesaid challans/receipts, there were other challans issued by the Authorities towards supply of STP treated water which could not be traced because they were issued a decade ago and the corporate office of the Company has changed since then.

Besides the Authority, the Company procured STP treated water from two separate entities. Crossing Infrastructure Private Limited supplied approximately 1770 KL of STP treated water from the STP operated by it in Crossing Republik, Ghaziabad. The water was transported by one Mukesh Kumar, a tank operator in Ghaziabad. While Premium Facility Management Private Limited supplied approximately 2255 KL of STP water from the STP operated by it in Paramount Golfcourse, Surajpur, Greater Noida. In this case, the water was transported by one Mohit – A tank operator in Gautam Budh Nagar. The receipts issued by both the tank operators are enclosed as supporting evidence.

A summary of approximate water requirement and available challans is given below:

	Water required for Project	86,613 KL
Less	Water supplied by Authorities	41,000 KL
Less	Water supplied by Crossing Infrastructure Pvt. Ltd.	1,770 KL
Less	Water supplied by Premium Facility Management Pvt. Ltd.	2,255 KL
	Balance	41,588 KL

After much effort, the Company was able to find the challans/receipts for 41000 KL, 1,770 KL and 2,255 KL (totalling to 45,025 KL). The challans/receipts for the remaining 41,588 KL could not be located because the some of the files were lost/misplaced. It is difficult to maintain all the old records and documents in anticipation of their need a decade later.

For PARAMOUNT PROPBUILD PRIVATE LIMITED



Authorised Signatory

4607

Furthermore, the Company holds all requisite and up-to-date certificates, NOCs, and environmental compliances as mandated by regulatory authorities, including NGT and UPPCB. We remain committed to following all legal and environmental guidelines.

Should any additional documents be required, kindly inform us, and we shall provide them promptly.

Thanking you.

For Paramount Propbuild Pvt. Ltd.

Authorised signatory

CC:

1. Senior Manager, Jal, Greater Noida Industrial Development Authority, Plot No. 1, Knowledge, Park-4, Greater Noida, Gautam Budh Nagar, Uttar Pradesh – 201308

✓ 2. Regional Officer, Uttar Pradesh Pollution Control Board, (Reference: Letter No. 1380/N.G.T.-54/2025 dated 20.03.2025) A-1, 1st Floor, Commercial Complex, Block F, Beta-II, Greater Noida, Uttar Pradesh

~~For Paramount Propbuild Pvt. Ltd.~~

FOR PARAMOUNT PROPBUILD PRIVATE LIMITED

Authorised Signatory

1	M/s Ajnara Sports City, Plot No. SC -02, KP-5 of Sector 27, Greater Noida, Gautam Budha Nagar.
2	M/s Amaatra Homes (Nandi Infratech Pvt Ltd), GH-02C, Sector-10, Greater Noida, Gautam Budha Nagar.
3	M/s Arihant arden. (Promoter- Arihant Infrastructure Pvt. Ltd.), GH-07A, Sector-1, Greater. Noida, Gautam Budha Nagar.
4	M/s ATS Dolce Phase 2 (Domus Greens Pvt. Ltd.), Plot No. GH-12A, Sector Zeta- I, Greater Noida, Gautam Budha Nagar.
5	M/s ATS Homekraft Nobility, Plot No. 1/GH-04, Sector 4, Greater Noida, Gautam Budha Nagar.
6	M/s ATS Kabana High (DAR Infra Ventures Pvt. Ltd.), Plot No-C-01, SECTOR -04, Haibatpur, Greater Noida, Gautam Budha Nagar.
7	M/s Cherry County. ABA group-county Infrastructure (P) Ltd., GH-05B, Techzone-IV, Greater. Noida west. Gautam Budha Nagar.
8	M/s Ecovillage-II, Plot No. GH-01, Sector -16B, Greater Noida, Gautam Budha Nagar.
9	M/s Emenox La Solara. Plot No-GH 04, Sector 16, Greater Noida, Gautam Budha Nagar.
10	M/s Eros Sampooranm (Ajay Enterprises Pvt Ltd.), GH-01, Sector-2, Gr. Noida west. Gautam Budha Nagar.
11	M/s Galaxy North Avenue, Plot No-GC-3/GH-01, Sector 4, Greater Noida, Gautam Budha Nagar.
12	M/s Galaxy Plaza. Plot No.-CS-04/GH-01, Sector-4, Greater Noida West, Gautam Budha Nagar.
13	M/s Galaxy Shoppe. Plot No-GC-3/GH-03, Sector 16C, Gaucity-2, Greater Noida, Gautam Budha Nagar.
14	M/s Nirala Estate (Promoter- Nirala Infratech (P) Ltd.), GH-04, Sector- Techzone-4, Greater. Noida, Gautam Budha Nagar.
15	M/s North Avenue-II, Plot No-GC-3/GH-03, Sector 16C, Gaucity-2, Greater Noida, Gautam Budha Nagar.
16	M/s Ratan Pearls Plot No. GH -01, Sector-16, Greater Noida, Gautam Budh nagar.
17	M/s Samridhi Grand Avenue, Plot No-GH09D, Sector- TechZone-IV, Greater Noida West, Gautam Budh nagar.
18	M/s Sports Village, Plot No. SC -02, KP-5 of Sector 27, Greater Noida, Gautam Budha Nagar.
19	M/s Stellar Jeevan (Promoters-Stellar constellation projects Pvt. Ltd), Plot No.-GH-03, Sector-01, Greater Noida West, Gautam Budha Nagar.
20	M/s Supertech Ltd., Ecovillage-1, Plot No.-8, sector-1, Greater. Noida, Gautam Budha Nagar.
21	M/s Trident Embassy (Promoter- Trident Infrahomes Ltd.), Plot No.-GH-05B, Sector-01, Greater Noida West, Gautam Budha Nagar.

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O.A. No.392/2022; Prasoon Pant Vs. Union of India & Ors.

From: Pradeep Misra (pradeepmisra@yahoo.com)

To: rahulchoudhary@gmail.com; ravindrakumar1999@gmail.com; bhanwar09jadon@gmail.com; artakkar@gmail.com; sumeer@vsalegal.in; bhardwajrudrashish@gmail.com; atifshrawardy@gmail.com; gigicgeorge.adv42@yahoo.in; gigicgeorge.adv42@yahoo.com; dhruv.kapurlawyer31@gmail.com; ankitchaudhary328@gmail.com; amitgoel.co@gmail.com

Date: Friday, April 25, 2025 at 10:19 AM GMT+5:30

Sir,

Please find the attached Affidavit on behalf of U.P. Pollution Control Board

With Regards,

(PRADEEP MISRA)



PRASOON PANT AFFIDAVIT.pdf

7.6MB